

pensation Insurance) Third
Amendment Rules, 1966.

[Placed in Library. See No. LT-6497/66
for (i) & (ii).]

NOTIFICATIONS UNDER THE DISPLACED PER-
SONS (COMPENSATION AND REHABILITA-
TION) ACT, 1954

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR, EMPLOY-
MENT AND REHABILITATION (SHRI
D. R. CHAVAN) : Sir, I beg to lay on
the Table, under sub-section (3) of sec-
tion 40 of the Displaced Persons (Com-
pensation and Rehabilitation) Act, 1954,
a copy each of the following Notifications
of the Ministry of Labour, Employment
and Rehabilitation (Department of Reha-
bilitation) :—

- (i) Notification G.S.R. No. 1081, R/
Amdt. LXXIX, dated the 6th
June, 1966, publishing the Dis-
placed Persons (Compensation
and Rehabilitation) (First Am-
endment) Rules, 1966.
- (ii) Notification G.S.R. No. 1017 R/
Amdt. LXXIX, dated the 12th
June, 1966, publishing the Dis-
placed Persons (Compensation
and Rehabilitation) (Second
Amendment) Rules, 1966.

[Placed in Library. See No. LT-6496/66
for (i) & (ii).]

THE INTERNATIONAL COPYRIGHT (FIRST
AMENDMENT) ORDER, 1966

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION (SHRI
BHAKT DARSHAN) : Sir, I beg to
lay on the Table, under section 43 of
the Copyright Act, 1957, a copy of the
Ministry of Education Notification S.O.
No. 1783, dated the 10th June, 1966, pub-
lishing the International Copyright (First
Amendment) Order, 1966. [Placed in
Library. See No. LT-6633/66.]

MESSAGE FROM LOK SABHA

THE PATENTS BILL, 1965

SECRETARY : Sir, I have to report
to the House the following message re-

ceived from the Lok Sabha, signed by the
Secretary of the Lok Sabha :—

"I am directed to inform Rajya Sabha
that Lok Sabha at its sitting
held on the 28th July, 1966, has
adopted the following motion fur-
ther extending the time for presentation
of the Report of the Joint Committee
of the Houses on the Patents Bill,
1965 :—

Motion

"That the time appointed for the
presentation of the Report of the Joint
Committee on the Bill to amend and
consolidate the law relating to patents,
be further extended upto the first day
of the next session."

ANNOUNCEMENT RE GOVERN- MENT BUSINESS

MR. CHAIRMAN : Before we go to
the next item on the agenda I would re-
quest the hon. Minister, Mr. Chagla, to
make the announcement about the busi-
ness of the House for the next week. He
has just to go to the other House.

THE LEADER OF THE HOUSE
(SHRI M. C. CHAGLA) : With your
permission, Sir, I rise to announce that
Government Business in this House dur-
ing the week commencing 1st August, 1966,
will consist of :—

- (1) Further consideration of the Sixth
and Seventh Reports of the Com-
missioner for Linguistic Minor-
ities.
- (2) Consideration and passing of the
University Grants Commission
(Amendment) Bill, 1966.
- (3) Consideration of a motion for refer-
ence of the Motor Vehicles (Am-
endment) Bill, 1965 to a Joint
Committee.
- (4) Consideration and passing of the
Wakf (Amendment) Bill, 1965.